

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
NEW DELHI COURT III**

**Item No.308**

IA-71/2023 IA-5913/2022 New IA-259/2023

In

IB-741(ND)/2021

**IN THE MATTER OF:**

M/s. Hiveloop Capital Pvt Ltd

.....APPLICANT/PETITIONER

**Vs.**

M/s. Radiant Castings Pvtg Ltd.

.....RESPONDENT

**SECTION**

**U/s 7 of IBC, 2016**

**Order delivered on 17.01.2023**

**CORAM:**

**SHRI ATUL CHATURVEDI  
MEMBER (TECHNICAL)**

**SHRI BACHU VENKAT BALARAM DAS  
MEMBER (JUDICIAL)**

**PRESENT:**

For the Applicant : Adv. Sandeep Bajaj, Adv. Vipul, Adv. Mayank  
in IA-5913/2022

For the RP : Adv. Akshay Goel

For the Respondent : Adv. Rishabh Jain for R-6.

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **25.01.2023.**

**-SD-  
(Court Officer)**